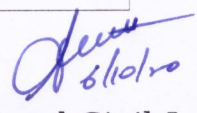


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 07.10.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 1322/2007	O.S. 1488/2014
2. O.S. 708/2008	O.S. 872/2015
3. O.S. 1438/2008	O.S. 1038/2015
4. O.S. 912/2011	O.S. 158/2016
5. O.S. 582/2012	O.S. 1124/2018
6. O.S. 1178/2014	O.S. 502/2016
HEARING	HEARING
7. O.S. 802/2013	O.S. 735/2004
8. O.S. 98/2019	O.S. 1968/2006
9. O.S. 160/2019	O.S. 548/2012
10. O.S. 410/2019	O.S. 460/2020
11. O.S. 890/2019	EVIDENCE
EVIDENCE	O.S. 1772/2014
12. O.S. 628/2010	O.S. 218/2013
13. O.S. 90/2011	O.S. 672/2016
14. O.S. 984/2013	O.S. 768/2016
15. O.S. 98/2014	O.S. 172/2018


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 07.10.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 1118/2009	16) O.S 462/2015
2) O.S 682/2011	17) O.S 712/2015
3) O.S 686/2011	18) O.S 1102/2015
4) O.S 978/2013	19) O.S 1262/2015
5) O.S 66/2017	20) O.S 1380/2015
6) O.S 348/2017	21) Mis. 7/2016
7) O.S 350/2019	22) O.S 1172/2016
HEARING	23) O.S 1210/2016
8) O.S 474/2009	24) O.S 1456/2016
9) Ex. 17/2013	25) O.S 512/2017
10) O.S 48/2014	26) O.S 574/2017
11) O.S 638/2014	ORDERS
12) O.S 710/2014	27) O.S 638/2009
13) O.S 858/2014	28) O.S 792/2019
14) O.S 1132/2014	29) O.S 852/2020
15) O.S 218/2015	30) O.S 862/2020

IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>12.00- 1.00 PM</u>		
1	O.S. 709/2004 (EVIDENCE.) IA/1/2004		B.NAGARAJU Vs BASAPPA	S.R.SRINIVASAMURTHY and S.P.SRINATH
		<u>3.00- 4.00 PM</u>		
2	O.S. 1111/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		SYED NOOR Vs THE STATE OF KARNATAKA	K S SRIDHARAMURTHY
3	O.S. 1209/2017 (ARGUMENTS) IA/1/2017		ROY ALEXANDER GEORGE REP BY K J SUNOJ Vs RAMACHANDRAPPA	G S PRASANNA KUMAR
		<u>4.00- 5.00 PM</u>		
4	O.S. 1457/2019 (ARGUMENTS) IA/1/2019		BALIVADA SRINIVAS Vs SHIVANNA.A	M.MOHAN KUMAR AND ASSOCIATES
5	O.S. 199/2012 (HEARING) IA/1/2012		H. SATISH Vs H. RAJANNA	T.KODANDARAMA
6	O.S. 793/2013 (HEARING) IA/1/2013		K.P. VASANTHA KUMAR Vs SHANTHA KUMARI	T.P.NAMBIAR AND K.JAYARAMA GOWDA
7	O.S. 1055/2014 (HEARING) IA/1/2014		JAYASHILA ALIAS JYOTHI H. J. Vs H. M. THAMMAIAH	MS R.R.ASSOCIATES
8	O.S. 5/2015 (HEARING) IA/1/2015		CHINNAPPA Vs NIRMALA	B. S. NAGARAJ
9	O.S. 63/2015 (HEARING) IA/1/2015 IA/2/2015		C.N.KRISHNAMURTHY Vs HARISH	K.V.S
10	O.S. 787/2016 (HEARING) IA/1/2016		M. RAMAIAH Vs KAVERAMMA	Y.V. RADHA KRISHNA
11	O.S. 983/2019 (HEARING) IA/1/2019		RINKU DESHPANDE ALIAS RINKU PRAKASH TALREJA Vs M. KRISHNAPPA	VENKATESH R BHAGATH
12	O.S. 1035/2019 (HEARING) IA/1/2019		SRI SRI SANTHOSH GURUJI CORONETED AS SRI SRI SRI VIDHYAVACHASPATHI VISWA SANTOSH BHARATHI SRIPADARU Vs GOOGLE INC, REP BY CHEIF EXECUTIVE OFFICER	S. RAJASHEKAR
13	O.S. 51/2020 (HEARING) IA/1/2020		K. RAJENDRA REDDY Vs K. JANAKI	V. SRINIVASA REDDY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 725/2020 (HEARING) IA/1/2020		CHINNASWAMY Vs KSHADAKSHARARADHYA	N.R. NAIK AND ASSOCIATES
15	O.S. 831/2012 (EVIDENCE.) IA/1/2012		MOHAN ESHVER@MOHAN KUMAR VUKKARADE Vs GOVINDAPPA	K. T. DAKAPPA
16	O.S. 1027/2012 (EVIDENCE.) IA/1/2012		INDIRAMMA Vs PRAKASH	R. B. SADASIVAPPA
17	O.S. 1263/2012 (EVIDENCE.) IA/1/2012		KSHAMA V. BHAT Vs BETTA VENKATARAMANA	HAJIRA BI
18	O.S. 563/2013 (EVIDENCE.) IA/1/2013		M.MANJUNATH Vs T.RAMAKRISHNA	P.M.NARAYANASWAMY AND ASSOCIATES
19	O.S. 809/2014 (EVIDENCE.) IA/1/2014		ASHWATH NARAYANA Vs NAGESH	V.N.JAGADEESH AND OTHERS
20	O.S. 1545/2014 (EVIDENCE.) IA/1/2014		UTTAM N SHIKARPUR Vs MR ALI JAN	RAJAGOPALA NAIDU
21	O.S. 1291/2015 (EVIDENCE.) IA/1/2015		C.PURUSHOTHAMA REDDY Vs SATHYA REDDY	T SESHAGIRI RAO
22	O.S. 1319/2015 (EVIDENCE.) IA/1/2015		KANTHAMMA Vs GANGAMMA	G KARTHIK KUMAR
23	O.S. 1161/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		SIDDAPPA Vs THE SPECIAL DEPUTY COMMISSIONER 1	RDV
24	O.S. 47/2004 (ARGUMENTS) IA/1/2004		PARVATHAMMA Vs T.SUBBA REDDY	
25	O.S. 1179/2005 (ARGUMENTS)		VENKATARAMANAPPA Vs G S NARAYANA RAO	
26	O.S. 2307/2007 (ARGUMENTS) IA/1/2007		B. R. SEETHA RAMAIAH Vs K. R. GURUNATHAIAH	K. VARADARAJAN
27	O.S. 71/2009 (ARGUMENTS) IA/1/2009		NARASAMMA Vs B. L. SUBBARAMAIAH	G. SHANTHA
28	O.S. 673/2009 (ARGUMENTS) IA/1/2009		A. S. RAJA Vs M. V. SUDHAKAR GUPTA	C. SHANKAR REDDY
29	O.S. 825/2013 (ARGUMENTS) IA/1/2013		SATHISH S.N. Vs S. KRISHNA REDDY	G. MANJUNATH

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 669/2015 (ARGUMENTS) IA/1/2015		M.SHANKAR Vs R.RAJU	B. RANGASWAMY
31	O.S. 855/2020 (ORDERS.) IA/1/2020		RATHNAMMA Vs GAYATHRI	RAVI K G
32	O.S. 857/2020 (ORDERS.) IA/1/2020		N R CHOUDHARY Vs SRIDHAR V	J.MANJUNATH
33	O.S. 861/2020 (ORDERS.) IA/1/2020		NANJUNDAIAH S K Vs K R NAGARAJAIAH	N SANTHOSH KUMAR
34	O.S. 877/2015 (JUDGEMENT) IA/1/2015		RAJGOPAL SRINIVASAN REP BY PA HOLDER PV SUNDARAJAN Vs GANAPATHI V AIYAR	B M SYAM PRASAD
Cases listed below are adjourned due to Covid 19				
35	O.S. 481/2018 (SUMMONS) IA/1/2018	12-11-2020	MALLESHAIAH S Vs B. KRISHNAIAH	RAJANNA
36	O.S. 835/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-11-2020	PONNAMMAL VISHWANATHAN REP BY G V SUBRAMANI Vs C.H RAVINDRA KUMAR REDDY	G. MANIVANNAN
37	O.S. 836/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-11-2020	V. RAJESH Vs C.H RAVINDRA KUMAR REDDY	G. MANIVANNAN
38	O.S. 837/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-11-2020	G. GANGA Vs C.H RAVINDRA KUMAR REDDY	G. MANIVANNAN
39	O.S. 838/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-11-2020	G. GANGA Vs C.H RAVINDRA KUMAR REDDY	G. MANIVANNAN
40	O.S. 839/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-11-2020	V. RAMESH Vs C.H RAVINDRA KUMAR REDDY	G. MANIVANNAN
41	O.S. 511/2019 (SUMMONS) IA/1/2019	12-11-2020	ABDUL WAHEED A.S Vs MUHAMMED ASMATH	SRINIVAS GOWDA R.V
42	O.S. 999/2019 (SUMMONS) IA/1/2019	12-11-2020	POORNIMA Vs LINGADEVAIAH P.	H. MAHESH KUMAR
43	O.S. 1755/2019 (SUMMONS) IA/1/2019	12-11-2020	THOMAS CHANDY Vs MARY ASHA CHRISTINE BHALLA	DHIRENDRA N. KATTI

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 1757/2019 (SUMMONS) IA/1/2019	12-11-2020	M. MUNIRAJU Vs NAGARAJ K.R	B.M JAGANATH
45	O.S. 7/2020 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019	12-11-2020	H. A. KRISHNA REDDY Vs M. SEETHARAM	P.N. NANJA REDDY P.N. NANJA REDDY
46	O.S. 13/2020 (SUMMONS) IA/1/2020	12-11-2020	B.K MANJUNATHA Vs MUKESH JAIN CHORADIA	V.G.K
47	O.S. 35/2020 (SUMMONS) IA/1/2020	12-11-2020	K.R. SHIVAKUMAR Vs SUNIL KUMAR B.	PRABHUSWAMY B.M.
48	Misc 13/2020 (SUMMONS) IA/1/2020	12-11-2020	C. NARAYANA REDDY Vs M. MANJUNATH	K. VARAPRASAD
49	O.S. 83/2020 (SUMMONS) IA/1/2020	12-11-2020	BHAGYAMMA Vs K.M NAGARAJ	M. V CHANDRA SHEKARA REDDY
50	O.S. 101/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-11-2020	K. SURESH Vs R. ANJINAPPA	V. ANANDA
51	O.S. 121/2020 (SUMMONS) IA/1/2020	12-11-2020	UMASHANKAR R.D Vs AFSAR HUSSAIN	R. P SOMASHEKARAI AH
52	O.S. 135/2020 (SUMMONS) IA/1/2020	12-11-2020	M.CHANDRAN Vs NAGARATHNAMMA	K.V VENKATESH
53	O.S. 147/2020 (SUMMONS) IA/1/2020	12-11-2020	K.M. PRASANNA KUMAR Vs VINOD KUMAR	D.S JAYARAJ
54	O.S. 157/2020 (SUMMONS) IA/1/2020	12-11-2020	MARUTHI DEVELOPERS REP BY SHIVAMURTHY R.C Vs MARGA INNOVATION REP BY G.S HIMANTHARAJ	SREERANGAIAH L.
55	O.S. 169/2020 (SUMMONS) IA/1/2020	12-11-2020	KATAMMA Vs KATAPPA	D.A. SHIVAKUMAR
56	O.S. 179/2020 (SUMMONS) IA/1/2020	12-11-2020	S. KUSUMA KUMARI Vs V. GOVINDAPPA	S. HARISH
57	O.S. 285/2020 (SUMMONS) IA/1/2020	12-11-2020	YELLAMMA Vs H. THAMBUSWAMY	NANJUNDAPPA
58	O.S. 317/2020 (SUMMONS) IA/1/2020	12-11-2020	SUMATHI RAMESH Vs MICKALAPPA	KEMPANNA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	O.S. 319/2020 (SUMMONS) IA/1/2020	12-11-2020	RAMABABU SAHANI Vs M. RAMACHANDRA	G.S PRASAD REDDY
60	O.S. 325/2020 (SUMMONS) IA/1/2020	12-11-2020	BHAGYALAKSHMI Vs RAMESH	R. RAVIKUMAR
61	O.S. 339/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-11-2020	Y.N. SHASHANKA Vs ASHWATHAMMA	B.R.ANANDA
62	O.S. 355/2020 (SUMMONS) IA/1/2020	12-11-2020	ANANDA SHETTYGAR Vs UMESH S HEGDE	S.G.VENKATACHALAPATHY
63	O.S. 679/2020 (SUMMONS) IA/1/2020	12-11-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs R SAVITHA	J S ADVOCATES AND LEGAL CONSULTANTS
64	O.S. 681/2020 (SUMMONS) IA/1/2020	12-11-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs VIJAYASHEKARAIH H B	J S ADVOCATES AND LEGAL CONSULTANTS
65	O.S. 683/2020 (SUMMONS) IA/1/2020	12-11-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs A SUDHARSHANA	J S ADVOCATES AND LEGAL CONSULTANTS
66	O.S. 685/2020 (SUMMONS) IA/1/2020	12-11-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs D R VENKATESH	J S ADVOCATES AND LEGAL CONSULTANTS
67	O.S. 687/2020 (SUMMONS) IA/1/2020	12-11-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs K SREENIVASULU REDDY	J S ADVOCATES AND LEGAL CONSULTANTS
68	O.S. 767/2020 (SUMMONS) IA/1/2020	12-11-2020	RAVISHANKAR Vs K. KAVITHA	PREMAKUMAR D.S
69	O.S. 771/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020 IA/4/2020	12-11-2020	MRUDULA MATAMPALLI Vs ABDUL SAMAD	MOHAMMED SHARIFULLA
70	Misc 42/2019 (NOTICE) IA/1/2019	12-11-2020	VIJAYA BANK REP BY MANAGER Vs SRINIVAS K SINCE DEAD REPRESENTED BY ITS LRS ANIYAMMA	P. ANAND
71	O.S. 1021/2019 (NOTICE) IA/1/2019	12-11-2020	ASHOK Vs KAMALAMMA	S.M. SREERAMA REDDY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
72	EX 25/2019 (NOTICE) IA/1/2019	12-11-2020	N. SHIVANARAYANA GOWDA Vs T.L. ANNAPOORNA	K.S NARAYANASWAMY
73	Misc 56/2019 (NOTICE)	12-11-2020	T. SHANTHARAJU Vs R. JAGADISH B.E	G.R SAMPANGAPPA
74	Misc 68/2019 (NOTICE) IA/1/2019 IA/2/2019	12-11-2020	POOJA Vs R. MUNIRATHNAMMA ALIAS MUNIRATHNA	B. J. MAHESH
75	Misc 69/2019 (NOTICE) IA/0/2019 IA/1/2019	12-11-2020	POOJA Vs N. RAJAPPA	B. J. MAHESH
76	Misc 71/2019 (NOTICE) IA/1/2019 IA/2/2019	12-11-2020	POOJA Vs N. RAJAPPA	B. J. MAHESH
77	Misc 76/2019 (NOTICE)	12-11-2020	VASANTH KUMAR Vs TRIVENI ENTERPRISES REP BY SUCHITRA AGARWAL	SATYAKI ASSOCIATES
78	Misc 90/2019 (NOTICE) IA/1/2019	12-11-2020	N.V. MUNIVENKATAPPA DEAD BY LRS PUSHPARANI Vs KRISHNAPPA	VIGNESHWARA U.
79	O.S. 1163/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	12-11-2020	DEVARAJ Vs THE SPECIAL DEPUTY COMMISSIONER 1	RDV
80	O.S. 1165/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	12-11-2020	HEMANNA Vs THE SPECIAL DEPUTY COMMISSIONER 1	RDV
81	O.S. 1193/2016 (EVIDENCE.) IA/1/2016	12-11-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs INDIRA	Nagaiah
82	O.S. 201/2017 (EVIDENCE.) IA/1/2017	12-11-2020	SUDHA Vs MANIKANDAN	
83	O.S. 215/2017 (EVIDENCE.) IA/1/2017	12-11-2020	R SRIHARIPRASAD Vs RAVINDRA REDDY	
84	O.S. 455/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	12-11-2020	ANJNAMMA Vs HANUMANTHAPPA S.A.	VADIRAJ G. GHATIKAR
85	O.S. 479/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	12-11-2020	NARASIMHA MURTHY Vs THE COMMISSIONER	R NALINA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
86	O.S. 511/2017 (EVIDENCE.) IA/1/2017	12-11-2020	INDRANI BHAGYARAJ Vs MURTHY	NANDA KUMAR
87	O.S. 869/2017 (EVIDENCE.) IA/1/2017	12-11-2020	T S MANOHAR Vs CHIKKANARAYANAPPA	H A CHITRASHEKARAI AH
88	O.S. 985/2017 (EVIDENCE.)	12-11-2020	MUNIGURAPPA Vs MUNIYAMMA	SV
89	O.S. 993/2017 (EVIDENCE.) IA/1/2017	12-11-2020	MUNI ANJINAI AH Vs KEMPAMMA	KPJ
90	O.S. 1227/2017 (EVIDENCE.) IA/1/2017	12-11-2020	RAMAMURTHY Vs ANJINAPPA	AB
91	O.S. 231/2018 (EVIDENCE.) IA/1/2018	12-11-2020	AISHWARYA Vs GIRIJESH	P.YOGESH
92	O.S. 1109/2018 (EVIDENCE.) IA/1/2018	12-11-2020	RAVINDRA REDDY P. Vs GOVINDA REDDY	B.M. AKANDESWARA HARISH KUMAR H.C
93	O.S. 1577/2018 (EVIDENCE.) IA/1/2018	12-11-2020	D.J NAGARAJ Vs IDBI BANK LIMITED REP BY DEPUTY GENERAL MANAGER AND AUTHORIZED OFFICER	SRIKANTH PATIL K.
94	Misc 11/2019 (EVIDENCE.)	12-11-2020	ANIL REDDY Vs MURTHY	RAMESH C U
95	O.S. 459/2019 (EVIDENCE.) IA/1/2019	12-11-2020	JAYAMMA Vs PUTTARAJU	LALITHA KUMARI C.S
96	O.S. 494/2019 (EVIDENCE.) IA/1/2019	12-11-2020	S. MANJUNATH Vs P. DANDAPANI	MADHUKAR DESHPANDE
97	O.S. 1147/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	12-11-2020	MAHADEVA PAI Vs G.K VENKATESH	B.S REDDY
98	O.S. 1401/2019 (EVIDENCE.) IA/1/2019	12-11-2020	SREEKANTH N Vs MUNIRAJ REDDY	K.P.VENKATESH
99	O.S. 1605/2019 (EVIDENCE.) IA/1/2019	12-11-2020	P. SHRIRAM Vs N. MARUTHI	NARASIMHARAJU AND ASSOCIATES
100	O.S. 1293/2012 (APPEARANCE OF PARTY)	12-11-2020	BABU S Vs PANCHARATHNA	M. NAGESH
101	O.S. 1219/2013 (CALL ON) IA/1/2013	12-11-2020	A. FEROZE NIZAM Vs BASAMMA	MOHAMED ABBAS

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
102	O.S. 65/2014 (OBJECTIONS) IA/1/2014	12-11-2020	K. M. MANJUNATH Vs GOVAARDHANAM RAVI SUBRAMANYAM	T.C. BEERALINGAPPA
103	O.S. 657/2016 (OBJECTIONS) IA/1/2016	12-11-2020	GOWRI DEVI Vs MAHALAKSHMI	ABIJITH M M
104	O.S. 661/2016 (OBJECTIONS) IA/1/2016	12-11-2020	HANSRAJ CHOUDHARY Vs MAHALAKSHMI	ABIJITH M M
105	O.S. 1127/2016 (OBJECTIONS) IA/1/2016	12-11-2020	RAMESHA C Vs KIRAN G	N T H K
106	O.S. 273/2017 (OBJECTIONS) IA/1/2017 IA/2/2017	12-11-2020	N LALITHAMMA Vs M SRINIVASA MURTHY	
107	O.S. 649/2017 (OBJECTIONS) IA/1/2017	12-11-2020	KAMALAMMA Vs MUNIYAMMA	SNR
108	O.S. 201/2018 (OBJECTIONS) IA/1/2018	12-11-2020	R.T. RAMAIAH Vs RANGASWAMY	KEMPANNA
109	O.S. 595/2018 (OBJECTIONS) IA/1/2018	12-11-2020	JAYAMMA R. Vs V. JANARDHAN	H. NAGARAJ AND RATHNAPPA B.R
110	O.S. 903/2018 (OBJECTIONS) IA/1/2018	12-11-2020	MANJUNATH N.S Vs B.S RAVINDRANATH	A. VISHWANATH
111	O.S. 911/2018 (OBJECTIONS) IA/1/2018 IA/2/2018	12-11-2020	ABBAlAH H.R Vs RUKKAMMA	G.B ANAND
112	Misc 46/2018 (OBJECTIONS)	12-11-2020	S.C VASANTHI Vs S. MAHADEVASWAMY	RAGHAVENDRA B.P
113	O.S. 103/2019 (OBJECTIONS) IA/1/2019 IA/2/2019	12-11-2020	H.L. LAKSHMAN REDDY Vs KANTHAMMA	HARISH KUMAR M.S